

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO.1744
TO BE ANSWERED ON 2.3.2020**

Scheme for Pension and Medical Aid to Artistes (SPMAA).

**1744. SHRI D.K. SURESH:
SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has introduced a Scheme for Pension and Medical Aid to Artistes in the country;
- (b) if so, the details of the Scheme for Pension and Medical Aid and its salient features;
- (c) the total number of Artists received Pension and Medical Aid by the government during the last three years, Year/State-wise including Andhra Pradesh;
- (d) whether the Government has any proposal to extend the benefits to more number of Artists like drama Artistes; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM

(SHRI PRAHLAD SINGH PATEL)

- (a) & (b) Yes Sir, the Govt. is implementing a Scheme namely "Scheme for Pension and Medical Aid to Artistes" to improve financial and socio-economic status of the old aged artistes and scholars including various Folk Artists who have contributed significantly in their specialized fields of arts, letters etc., but leading a miserable life or are in penury condition. An amount of maximum Rs. 4000/- per month is being given to each beneficiary, out of which minimum Rs. 500/- financial assistance from State/UT Govt. is included. In case of death of a beneficiary, the financial assistance may be transferred, in the name of the spouse of the beneficiary till life if such request is received in the Ministry from the spouse along with the requisite documents within the period of six months from the date of death of the beneficiary artiste.
- (c) The total number of Artists received Pension and Medical Aid by the government during the last three years/state wise including Andhra Pradesh are given at Annexure.
- (d) & (e) The drama artists are already covered under the Scheme.

Annexure referred to in reply to part 'c' of Lok Sabha Unstarred Question No.1744 to be answered on 2.3.2020 regarding Scheme for Pension & Medical Aid to Artistes (State-wise)

The following are the total no. of beneficiaries of different states.

Sl. No.	States	2016-17	2017-18	2018-19
1.	Andhra Pradesh	312	388	403
2.	Assam	34	45	45
3.	Bihar	41	41	41
4.	Delhi	42	42	42
5.	Goa	8	8	8
6.	Gujarat	5	5	5
7.	Haryana	28	30	30
8.	Himachal Pradesh	6	6	6
9.	Jammu & Kashmir	2	2	2
10.	Jharkhand	7	15	15
11.	Karnataka	673	795	834
12.	Kerala	288	411	415
13.	Madhya Pradesh	45	63	63
14.	Maharashtra	871	1215	1216
15.	Manipur	117	134	134
16.	Meghalaya	1	1	1
17.	Mizoram	5	5	5
18.	Nagaland	2	4	4
19.	Odisha	241	676	696
20.	Puducherry	6	7	7
21.	Punjab	7	7	7
22.	Rajasthan	14	19	19
23.	Tamil Nadu	229	315	325
24.	Telangana	103	446	447
25.	Tripura	Nil	3	3
26.	Uttar Pradesh	201	209	209
27.	Uttarakhand	11	11	11
28.	West Bengal	77	98	101
	Total	3376	5001	5094